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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 19.09.2018

PRESENT: 1.Hon'ble member (J) **Shri Rajeswara Rao Vittanala**,
2. Hon'ble member (T) **Dr. Ashok Kumar Mishra**

CP/CA No	Purpose	Section	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP258/ 16, TP 108/17	For filing report of IRP	Sec 433 of CA 1956	Encarta Pharma Pvt .Ltd	Ramachandra D Chrudha w IRP	Vikram Hospitals Psvt.Ltd	Madhusudhan T.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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PETITIONER/s :

RESPONDENT/s :

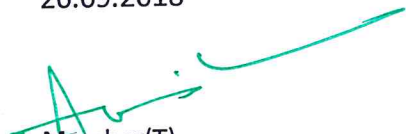
Ms. Princy Ponnann

Princy Ponnann
Ms. Princy Ponnann

Princy Ponnann
Ms. Princy Ponnann

ORDER

None appears for the Petitioner. Heard Ms.Princy Ponnann, learned counsel for the Respondent. IRP is directed to be present on the next date of hearing. Post the case on 26.09.2018


Member(T)

Prema Murray – Steno.




Member (J)